

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4374  
ANSWERED ON:19.12.2014  
SMUGGLING OF GOLD  
Venkatesh Babu Shri T.G.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether almost 700 kg. of gold gets smuggled into the country every year through Delhi International Airport;
- (b) if so, the details thereof for each of the last three years;
- (c) whether any steps are being taken by the Government to prevent recurrence of such incidents and take action against the guilty;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a)&(b) The details of cases of smuggling of gold detected and seizure effected by the Customs Department at Delhi International Airport during each of the last three years are as below:

(Rs. in crore)

| Year         | No.of cases | Qty.of gold (in Kgs) | Value of seized gold | No. of persons arrested |
|--------------|-------------|----------------------|----------------------|-------------------------|
| 2011-12      | 1           | 2.01                 | 0.37                 | 1                       |
| 2012-13      | 11          | 46.11                | 12.65                | 3                       |
| 2013-14      | 410         | 466.45               | 123.84               | 164                     |
| 2014-15      |             |                      |                      |                         |
| (uptoNov,14) | 294         | 447.21               | 111.47               | 144                     |

(c)&(d) Field formations have been suitably alerted and sensitized by way of sharing modus operandi circulars to prevent smuggling of gold. Surveillance has also been enhanced by the Customs at Delhi International Airport. Action under the Customs Act, 1962 has been initiated against the guilty persons.

(e) "Nil" in view of reply at (c)&(d) above.